

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2664
TO BE ANSWERED ON MARCH 17, 2022**

METRO PROJECTS IN TAMIL NADU

**NO. 2664. SHRI VELUSAMY P:
SHRI SHANMUGA SUNDARAM K:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) The number of metro projects approved and sanctioned for Tamil Nadu;**
- b) The present status of sanctioned Coimbatore Metro project and the reasons for the delay in implementation of the same;**
- c) Whether the State Government of Tamil Nadu has earmarked its share and acquisition of land for the Coimbatore metro;**
- d) If so, the details thereof; and**
- e) Whether the State Government has created any Special Purpose Vehicle (SPV) and if so, the status of SPV?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) The details of metro projects approved and sanctioned for Tamil Nadu, are as follows:

Projects	Total length (in km)
Chennai Metro Rail Project Phase I	45.046
Chennai Metro Rail Project Phase I- Extension	9.051

***Chennai Metro Rail Project Phase-II is under implementation by Government of Tamil Nadu as state sector project.**

(b): Urban transport, which is an integral part of urban development, is a state subject. Hence, respective State Government/Union Territory (UT) is responsible for initiating and developing urban transport infrastructure including metro rail projects. The Central Government considers financial assistance for such projects in cities or urban agglomerates, based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Government/Union Territory. No such proposal in respect to Coimbatore has been submitted by Government of Tamil Nadu.

(c) to (e): does not arise, in view of (b) above.
